

(c) if so, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) Honorarium has been paid to Work-charged Staff also.

(c) Does not arise.

Meter Readers

4032. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Meter Readers in the C.P.W.D. and their scales of pay;

(b) whether it is a fact that the nature of their duties is mainly clerical;

(c) if so, whether they have been given the scale of pay of a lower division clerk; and

(d) if not, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) (i) Five.

(ii) Rs. 75-1-85-EB-2-95.

(b) No.

(c) & (d) Do not arise.

Service Rolls of the Work-charged Staff of C.P.W.D.

4033. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of service rolls of the work-charged staff of the C.P.W.D. which have been checked by the *Ad hoc Committee*;

(b) the number of service rolls which require rectifications;

(c) whether all such service rolls have been rectified; and

(d) if not, the reasons for the delay?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) 6080.

(b) 3923.

(c) 2157 rolls have been rectified. The rest are being attended to.

(d) Rectification of all items in the old service rolls cannot be done straightway without consulting very old records. At the moment, the progress is slow since service rolls are required by the Divisions for purposes of pay fixation under the C.C.S. (Revised Pay) Rules, 1960, and cannot be retained for rectification.

Work-charged Staff in C.P.W.D.

4034. Shri Balraj Madhok: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is correct that in some of the C.P.W.D. divisions the Second Pay Commission's recommendations have not taken effect for certain categories of work-charged staff;

(b) if not, the reasons for delay in implementing the same; and

(c) the probable date by which the recommendations are likely to be implemented?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) to (c) Presumably, the reference is to the fixation of pay of certain categories of work-charged staff in the Revised scales of pay adopted on the basis of the recommendations of the Second Pay Commission. The work of fixation of pay of the work-charged staff of the Central Public Works Department has been done only partially. The slow progress is mainly due to the fact that the Notification showing the scales of pay of different categories was issued only on the 14th November, 1960, and also due to certain doubts regarding the method of fixation of pay. Steps are being taken to expedite the fixation of pay.

Shopping Centres in Andrews Ganj Colony, New Delhi

4035. Shri Ram Garib: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the shopping centres in the Andrews